

**RAJASTHAN HIGH COURT, JODHPUR**

**ORDER**

**No.Estt.(RJS)/08/2017**

**Date : 28.02.2017**

**I**

The services of **Smt. Nandini Vyas**, an officer in the District Judge Cadre, presently posted as **Additional Director(Admn.), Rajasthan State Judicial Academy, Jodhpur**, are placed at the disposal of Hon'ble High Court for her posting on some other post.

**II**

**Smt. Nandini Vyas**, an officer in the District Judge Cadre, whose services have been placed at the disposal of Hon'ble High Court and who has been appointed/posted as **Presiding Officer, JDA Appellate Tribunal, Jaipur** vide Government Order No. F.4(1)UDD/11/2010/Part dated 28.02.2017, is hereby relieved to join her new assignment.

**BY ORDER,**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/2017/2529**

**Date : 28.02.2017**

Copy forwarded to the following for information and necessary action:-

- 1.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 2.P.S. to All Hon'ble Judges at Jodhpur.
- 3.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 4.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 5.The Jt. Secretary-I to the Government of Rajasthan, Urban Development Department, Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD (F&I)/Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar-Cum-Principal Private Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 10.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 11.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 12.**The District & Sessions Judge, Jaipur Metropolitan/P.O, JDA Appellate Tribunal, Jaipur.**
- 13.**The Director, Rajasthan State Judicial Academy, Jodhpur/ Concerned officer.**
- 14.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**